

**CBI Vs. Alok Kumar Sharan & Ors.  
CC No. 378/2019**

*The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020, 24/DHC/2020 dtd. 13.07.2020 and 26/DHC/2020 dtd. 30.07.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. Vikas Wallia, Ld. Counsel for A-1, Sh. N.B. Paonam, Ld. Counsel for A-2 and Sh. Rahul Sharma, Ld. Counsel for A-4 and A-5.*

**11.08.2020 (At 12:00 PM)**

Present : Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI.  
Sh. Vikas Wallia, Ld. Counsel for A-1.  
Sh. N.B. Paonam, Ld. Counsel for A-2.  
Sh. Rahul Sharma, Ld. Counsel for A-4 and A-5.

Accused Alok Kumar Sharan (A-1), L.Binodini Devi (A-2), Prakash Shamharkar (A-3) are present on bail.

Accused Anil Kumar Mangal (A-5) is present in person.

M/s. Sai Flytech Aviation Pvt. Ltd. (A-4) is represented through Anil Kumar Mangal (A-5).

The matter was proceeding at the stage of PE.

At request of accused Anil Kumar Mangal (A-5) and in the interest of justice, the NBWs issued against the said accused vide order dated 06.02.2020 are stayed till

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the next date of hearing.

Put up for PE on **22.09.2020**.

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.



(Sanjeev Aggarwal)  
Special Judge (PC Act)(CBI)-02  
Rouse Avenue District Court  
New Delhi/11.08.2020